

Efflux of Waste from F.A.C.T.

3264. SHRI P.C. THOMAS: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received representations against efflux of waste from F.A.C.T. Cochin Division to Chithirapuzha river in Thiruvankulam Panchayat in Ernakulam District, Kerala;

(b) whether the Government have taken any steps to acquire the lands lying on the sides of the river which have become uncultivable due to the efflux of waste and chemicals from F.A.C.T.;

(c) if so, the details thereof; and

(d) the manner in which the owners of these lands who are sustaining continuous loss are proposed to be compensated?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) Yes, Sir.

(b) No, Sir.

(c). Question does not arise.

(d) Since no effluents is being discharged by factory and the company has installed necessary pollution control devices, the question of compensation to the owners of the land does not arise.

Central Assistance for Development of Bangalore

3265. SHRIMATI BASAVARAJESWARI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government of Karnataka have submitted a proposal to the Union Government for Central assistance for the development of Bangalore city;

(b) if so, the reaction of the Government thereto; and

(c) the time by which the assistance with the provided?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). The Government of Karnataka sent a proposal for the upgradation of slums in Bangalore envisaging the coverage of 349 slums in Bangalore city covering a population of 6.36 lakhs at an estimated cost of Rs. 51.7 crores. This project has been forwarded to the Govt. of Netherlands for financial assistance. There is no response yet from the Govt. of Netherlands.

Applications for Setting up of Sugar Mills in U.P.

3266. SHRI MAMBENDRA SHAH: SHRI CHETAN P.S. CHAUHAN:

Will the Minister of FOOD be pleased to state:

(a) the number of applications for setting up of sugar mills in Uttar Pradesh pending with the Union Government;

(b) whether the Union Government are aware that the sugar mills in Uttar Pradesh at present have capacity to utilise only 30 per cent of the sugarcane produced in the State;

(c) the reasons for delay in clearance of applications for setting up new sugar mills in the State; and

(d) the time by which all the applications are likely to be sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) As on 30.9.1961, 202 applica-

tions received for grant of Industrial Licences for setting up of new sugar factories in the State of Uttar Pradesh were pending with the Ministry of Food.

(b) The utilisation of sugarcane for manufacture of sugar during the sugar years 1987-88 to 1989-90 in the State of Uttar Pradesh has been as under:-

<i>Sugar Year</i>	<i>% of cane utilisation</i>
1987-88	32.2
1988-89	27.4
1989-90	34.2

(c) and (d). Licensing Policy guidelines for sugar industry for the sugar year 1991-92 and the 8th Five Year Plan (1992-93-1996-97) have been revised recently. All pending applications, including the applications received from the State of Uttar Pradesh, would now be considered as per this revised policy.

[*Translation*]

Expenditure Incurred on Schemes of Science and Technology

3267. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the PRIME MINISTER be pleased to state:

(a) the expenditure incurred on various schemes relating to science and technology during the last two years year-wise and scheme-wise; and

(b) the details of the achievements made under these schemes?

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b). Information is being collected and will be laid on the Table of the House.

[*English*]

Central Capital Investment Scheme

3268. SHRI SIMON MARANDI: Will the PRIME MINISTER be pleased to state:

(a) whether the Central Capital Investment Subsidy Scheme for small scale industries has been launched;

(b) if so, the details of such small scale industries in Bihar, Uttar Pradesh, Orissa and West Bengal which have applied for subsidy under the said scheme;

(b) the State-wise details of central assistance provided to them so far and the progress made by them in the matter of setting up of their projects; and

(d) the reasons as to why many units are not making any progress in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (d). In view of the Policy measures for Promoting and Strengthening Small, Tiny and Village Enterprises announced on 6th August '91 which also include a new scheme of Integrated Infrastructural Development (including Technological back-up services) for small scale industries to facilitate location of industries in rural/backward areas, the Government do not consider it necessary to introduce a scheme of Central Investment Subsidy for small scale units in rural areas and backward regions.

Food Processing Industries in Uttar Pradesh

3269. SHRI BHUWAN CHANDRA KHANDURI:

SHRI BALARAJ PASSI:

DR. LAL BAHADUR RAWAL:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state: